Need to take strict action against persons involved in drug trade

SHRI OMPRAKASH BHUPALSINH ALIAS PAVAN RAJENIMBALKAR (OSMANABAD):

Hon. Madam Chairperson, thank you. Through you, I would like to draw Hon. Home Minister Shri Amit Shahji?s attention towards a very serious issue pertaining to my Lok Sabha Constituency. A narcotic substance called MD drug is being sold and supplied in Tuljapur, Paranda area of my constituency. It is found selling for the first time on 14th February and later on 4th March for the second time.

Madam, few offenders were arrested and then a shocking truth was revealed. It is being sold for the last 2-3 years and a woman who is running this racket, has stashed around Rs. 5 crore in her bank account. Some amount of gold was also seized. My question is very simple, ?who has been supporting and protecting this illegal activity for the last 2-3 years? Even local police are also involved in it and that is why no serious investigation has been initiated in this regard till date. They are taking this serious issue very lightly.

I have sent written complaints to the State Home Minister as well as Union Home Minister. This drug racket should be banned and destroyed immediately and Central Narcotics Bureau must investigate it to unearth the roots of this drug cartel to save our young generation. Hence, I request you to take an immediate action in this connection and put all the culprits behind bars.

Thank you.